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Date: 07/12/2025

(2024) 04 ITAT CK 0021

Income Tax Appellate Tribunal (Delhi A Bench)

Case No: Income Tax Appeal No. 201/DEL/2019

AM Infrastructure Private

Limited

APPELLANT

Vs

ACIT RESPONDENT

Date of Decision: April 1, 2024

Hon'ble Judges: Saktijit Dey, (VP); N.K. Billaiya, (AM)

Bench: Division Bench **Advocate:** Kanv Bali

Final Decision: Allowed

Judgement